

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.44/BB/ 17	-	For compliance of office objections raised by registry	230/232	Altisource Business solutions Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. *Jyothi & P.K. Ajin.* Petitioner *Jyothi*
for Isagae Associate
96633 09318

O R D E R

Matter is listed today for hearing. Counsel for Petitioner filed Memo for withdrawal. Memo is recorded, perused the Memo. Permission is granted to the Petitioner to withdraw the Company Petition with a liberty to file fresh Application. Petition is dismissed as withdrawn with a liberty to file fresh application vide separate order.



Member (T)



Member (J)